6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED 13.12.2021 (MONDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Cases)

| S. | Case No. | Name of the parties | Counsel for | Counsel for Respondents |
|-----|-----------------|---|--------------------|-------------------------|
| No. | | | Appellants | |
| 1. | Comp. App | B. Rajesh | A.S. Sathish Kumar | |
| | (AT)(CH)(Ins) | V | | |
| | No. 285/2021 | N. Sivachalam Liquidator, Everon Castings P Ltd & | | |
| | | 6Ors | | |
| 2. | Comp. App | M.S. Subramaniam | M.S. Subramaniam | |
| | (AT)(CH)(Ins) | V | | |
| | No. 286/2021 | The CEO-Computer Age Management Services P Ltd | | |
| 3. | Comp. App | Shri Siva Nagaraja Taduvai @ TSN Raja RP | Amir Bavani | |
| | (AT)(CH)(Ins) | V | | |
| | No. 287/2021 & | Upender Kumar Agarwal & 2Ors | | |
| | IA No. 615/2021 | | | |
| 4. | Comp. App | Shri Siva Nagaraja Taduvai @ TSN Raja RP | Amir Bavani | |
| | (AT)(CH)(Ins) | V | | |
| | No. 288/2021 & | Rithesh Kumar Agarwal & 2Ors | | |
| | IA No. 616/2021 | | | |
| 5. | Comp. App | Shri Siva Nagaraja Taduvai @ TSN Raja RP | Amir Bavani | |
| | (AT)(CH)(Ins) | V | | |
| | No. 290/2021 | COC of RVR Marine Products Ltd | | |

For Hearing

| S. | Case No. | Name of the parties | Counsel for | Counsel for Respondents |
|-----|---------------|-----------------------------------|-----------------|---------------------------------|
| No. | | | Appellants | |
| 6. | TA. No. | Shankar Sundaram | K. Ravi | Krishna Srinivasan |
| | 18/2021(Comp | V | R. Muruan | Geethi Ara R1, 3, 4, 6-11, 13, |
| | App (AT) No. | Amalgamations Limited & 25 others | Shanthanu Singh | 16 |
| | 325/2019) | | | Rohini Musa R24-R26 |
| | | | | D. Prabakharan R12 |
| | | | | Thriyambak Kannan R24-R26 |
| | | | | 2 nd Respondent Died |
| | | | | R14 Transit |
| | | | | R15 Transit |
| | | | | R17 Notice Returned |
| | | | | R18 Transit |
| | | | | R19 Notice Received back as |
| | | | | left |
| | | | | R20 Notice Received back as |
| | | | | left |
| | | | | R5, R21, R22 & R23 Notice |
| | | | | Served on 12-12-2019 |
| 7. | TA No. | Shankar Sundaram | K. Ravi | Krishna Srinivasan R1-R3, R7- |
| | 114/2021(Comp | V | R. Muruan | R13, R15, R17-R27, R29, R30, |
| | App (AT) No. | Amalgamations Limited & 47others | Shanthanu Singh | R33-R36, R39-R43 & R46 |
| | 328/2019) | | | Geethi Ara R37 |
| | | | | Rohini Musa R4-R6 |
| | | | | R14, R16, R28, R31, R32 & |
| | | | | R38 Notice Served on 21-11- |
| | | | | 2019 |
| | | | | R44, R45, R47 & R48 Transit |

Copy to:

By the order of Hon'ble Member (J)

1. Notice Board

(Chennai Bench) 2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - PH No.: 044-2888 0500

CELL: 99402 25692

2.Court Officer - PH No.: 044-2888 0450

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